

GOVERNMENT OF ODISHA HEALTH & FAMILY WELFARE DEPARTMENT

RESOLUTION

No	16989	/H.,	Dated	17.07.2020
	HFW-MSII-AESTT-0008-2020			

Sub:- Guidelines for Medical Officers/ Doctors doing private practice during Covid-19 pandemic.

Government in Health & FW Department has observed that number of health care personnel are getting affected by COVID-19. The contact with confirmed COVID- 19 cases under appropriate PPE use falls under low risk category as observed by the WHO. Hence such occurrence of Covid-19 infection amongst health care workers raises doubt regarding the adherence to the prescribed IPC guideline. Further, infection among the health care workers not only possess the risk to the health and wellbeing of such workers but also carries risk to their family members and other persons who come in contact with them. This may also lead to progressive shortage of such personnel which in turn is likely to have negative effect on our endeavour to capacity building and Covid-19 infection.

In order to mitigate the above problems, the Government has been pleased to issue the following guidelines to be strictly adhered by the Medical Practioners who are pursuing professional practice in their own consultation chamber or in private set up like nursing homes/poly clinics/ private clinics etc.

- 1. All Nursing Home /Poly clinic /Clinic /Consulting chambers must have separate fever clinic and isolation facilities.
- 2. There must be provision of hand washing facilities, availabilities of hand sanitizer and mask.
- 3. All equipment like BP Instruments, Stethoscope, Thermometers and any other touch points must be sterilized/ disinfected after every single use.
- 4. Each establishment shall have a reception facility to guide the patients of fever, SARI/ILI and the person from hotspot areas/containment areas to the designated OPD of the nearest Government/ Private Covid Hospitals.
- 5. It will be the duty of the practitioner that to ensure that anybody entering the facilities must use mask and have washed their hand or using sanitizer.
- 6. The practitioner must ensure social distancing and IPC protocol is followed scrupulously in its premises.
- 7. Display of IEC material on infection control practices with Do's and Don'ts must be displayed in the premises.

- 8. It is mandatory to notify SARI/ILI cases to district surveillance unit / local bodies.
- 9. They have to maintain a register of patients attending the clinic.
- 10. They must allow access to authorise persons for inspection of premises or to the records as and when required.
- 11. In case any doctor is found negligent, the action as deemed fit under provision of law will be taken.

This Resolution shall come into force with effect from the date of its issue.

ORDER- Ordered that this Resolution be published in an extraordinary issue Gazette and copies forwarded to all Departments of Government/ All Directors FW Department/ Principal AG(Audit).	
By order of the Government of	H2020
Copy forwarded to the Director, Printing, Stationery & Publication, Cogazette Cell, Commerce & Transport (Commerce) Department, Odisha Serequest to publish the above Notification in an extra—ordinary issue of the Odissupply 50 (fifty) copies to this Department for official use.	cretariat with a
Memo No. 1699) /H Dated: / TO TO ZOZO Copy forwarded to Principal A.G(A&E), Odisha, Bhubaneswar/ Finan SRC, R & DM(Disaster Management)/ All Directors under Health & Family Welfa MD, NHM, Odisha/ MD, OSMCL/ PD, OSACS, Bhubaneswar/ All Dea Superintendent of Govt. Medical Colleges/ All Collectors / All CDM & PHC Rourkela / All Sections of Health & Family Welfare Department / MS-II (GF) 20	ce Department/ are Department/ an & Principal/ os /CMO, RGH,
Joint Secretary Memo No. 16992 /H Dated: 17.07.2020 Copy forwarded to the PS to Chief Minister, Odisha / PS to Minister, I Welfare / PS to Chief Secretary, Odisha / PS to SRC & ACS/ PS to Addl. Ch Government, Health & Family Welfare for kind information to Chief Minister, O Health & Family Welfare, Odisha/ Chief Secretary, Odisha / SRC & ACS/ Addl.	nief Secretary to disha / Minister,
to Government, Health & Family Welfare, Department respectively.	olabator v to Government
Copy forwarded to the Head, State Portal Group, IT Centre, Secretariat & FW Department with request to post this Notification in http://www.odisha.qov.in/health portal/index.html for general information.	:/ IT Cell, Health the website

Joint Secretary to dovernment